

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s. Meenakshi Cargo Forwarders Pvt
Ltd**

PETITION NUMBER : **CP/IBC/240/2022**

APPLICATION NUMBER: a) **IA(IBC)/589(CHE)/2024**
b) **IA(IBC)/591(CHE)/2024**
c) **IA(IBC)/590(CHE)/2024**
d) **IA(IBC)/588(CHE)/2024**
e) **IA(IBC)/593(CHE)/2024**

ORDER

Ld. Counsel Mr. Akash Balagee for the Applicant. Ld. Counsel Ms. Deepa Mariappan for the Respondent. Ld. Counsel Mr. Gautham Ram Vittal is present.

Due to technical difficulties, list the applications for hearing on **05.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk